

***IN THE HIGH COURT OF BOMBAY AT GOA***

**LD-VC-CRI-60-2020**

Violet De Mello

**...Applicant**

*Versus*

State of Goa and Ors.

**... Respondents**

Mr. Raju Poulekar, Advocate for the Applicant.

Mr. G. Nagvenker, Additional Public Prosecutor for the State.

**Coram : M. S. SONAK &**  
**M. S. JAWALKAR, JJ**

**Date: 04<sup>th</sup> November, 2020**

**P.C.**

Heard Mr. Raju Poulekar, the learned Counsel for the applicant and Mr. G. Nagvenker, the learned Additional Public Prosecutor for the Respondents.

2. The petitioner has two grievances in this petition. The first is that, the proceedings in CRMA/486/2019 pending before the Judicial Magistrate First Class 'B' Court are not progressing even though the petitioner, is a super senior citizen, 83 years of age. The second grievance is that the investigations in the complaint made by the petitioner is also not progressing. Mr. Poulekar points out that in fact the proceedings in JMFC are to monitor the investigations, however, according to the petitioner, even this matter is not progressing.

3. Mr. Nagvenker, the learned Additional Public Prosecutor, on the basis of instructions, states that the investigation are on and the same will be concluded as expeditiously as possible. He states that the the Registry of the 'B' Court at Mapusa was requested to provide for certain documents on 20.07.2020. However, he points out that no such documents as yet been received and, therefore, the investigations could not proceed. In case any such documents have been requested, we direct the registry of JMFC 'B' Court, in consultation with the presiding officer to do the needful at the earliest.

4. We accept the statement of Mr. Nagvenker based upon instructions, that the investigations will be expedited in this matter.

5. Further, we direct the learned JMFC 'B' Court at Mapusa to take up the CRMA/486/2019 on urgent basis and to make appropriate orders as may be required in the facts and circumstances of the said case.

6. With these directions, we dispose of this petition.

***M. S. JAWALKAR, J.***

***M. S. SONAK, J.***